

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

STARRED QUESTION NO:346
ANSWERED ON:30.04.2012
ACCIDENT RELIEF SERVICES ON HIGHWAYS
Singh Chaudhary Lal

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government provides ambulances and cranes to the State Governments for accident relief services on the National Highways across the country;
- (b) if so, the number of ambulances and cranes provided to the various States during the last three years, State-wise and Year-wise;
- (c) whether the Government also provides funds to the Non-Governmental Organisations (NGOs) participating in such relief services scheme;
- (d) if so, the details of the funds provided to these NGOs during the said period;
- (e) whether the Government has evolved any monitoring mechanism to evaluate the performance of such NGOs; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (DR.C.P. JOSHI)

(a) to (f) A statement containing the detailed point-wise reply is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (f) OF THE LOK SABHA STARRED QUESTION NO. 346 FOR ANSWER ON 30.04.2012 ASKED BY SHRI CHAUDHARY LAL SINGH REGARDING ACCIDENT RELIEF SERVICES ON HIGHWAYS

(a) & (b) Yes, Sir. Ministry of Road Transport and Highways, had a provision for 140 ambulances for the last three years under the Eleventh Five Year Plan, out of which 70 ambulances have been provided. 136 cranes have been provided in the same period. Details are at Annexure.

In addition under PPP projects, concessionaires provided ambulances at every 50 km stretch and cranes at every Toll Plaza.

(c) No, Sir.

(d) Does not arise.

(e) & (f) No, Sir.